

## Declaration of Assets and Liabilities

Year.....2024.....

I, ...BISHNU DEO BIBHAKAR ...., son/daughter/wife of...LATE JAGDISH PRASAD YADAV ,  
aged .....48..... years, belonging to .....BIHAR VIDHAN SABHA SECRETARIAT.....  
service and presently working as ..... ASSISTANT SECTION OFFICER .....  
give herein below the details of the assets ( immovable, movable, bank balance, etc. ) of  
myself, my spouse and dependants\*:

### A. Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be  
given )

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name (Daughter)	Depe ndant -2 Name	Depen dant-3 Etc. Name
			KUMARI ARTI	NEHA KUMARI		
(i)	Cash	10000/-	15000/-	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Bank-162199/- PPF- 86976/- NPS-128739/- SAHARA- 28150/- Co-Operative Society-12642/-	Bank- 941362/-	74857/-		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Home Loan Installment Monthly - 30000/- Home Loan Insurance Installment Monthly - 2400/- LIC Premium Yearly - 27962/- PLI Premium Yearly - 4500/-				
(v)	Motor Vehicles (details of make, etc. )	BR01BJ6118 Motorcycle Make-2012 BR01FA3590 Motorcycle Make- 2021				
(vi)	Jewellery (give details of weight and value)	Gold- 18 gm Rs. 104040/-	Gold- 60 gm Rs. 346800/- Silver- 400 gm. Rs. 30080/-	Gold-10 gm Rs. 57800/- Silver-100 gm. Rs. 7520/-		
(vii)	Other assets, such as values of claims / interests					

Bishnu Deo Bibhakar



Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul ) Patrik Land-317 Dismil				
(ii)	Non-Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul ) Patrik Land-43 Dismil, Pampur Chihut ( Patna )- 2.755 Dismil				
(iii)	Buildings (Commercial and residential ) - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value	(i) Residential House Phulkaha, Supaul. (ii) Basudev Maitreyee Palace, Flat No- 215 Super build up area- 1195 sq.ft. East Gola Road, Danapur, Patna. Rs. 44,13,000/- <b>(Agreement for sale) Under Construction.</b>				
(v)	Other (Such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[ Note : Please give separate details for each item ]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....07.02.2024.....
(a)	(i) Loans from Banks	SBI, Vidhan Mandal, Patna	2946176/- (Home Loan) 266056/- (Home Loan Insurance)
	(ii) Loans from financial institutions		

*Basudev Das Borkhori*



	(iii) Government Dues :		
	(a) Dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport ( including aircraft and helicopters )		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [ Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 48256/- A.Y-2023-24 ATYPB1133C	
	(ii) Wealth Tax [ Also indicate the assessment year upto which Wealth Tax return files.]		
	(iii) Sales Tax [ Only in case of proprietary business ]		
	(iv) Property Tax		

c. **Personal Details**

GPF/CPF/PRAN No.	:-	PTS/BLA-1286
Gender	:-	<input type="checkbox"/> M ( M/F)
Date of Birth	:-	<input type="text" value="0"/> <input type="text" value="5"/> <input type="text" value="0"/> <input type="text" value="7"/> <input type="text" value="1"/> <input type="text" value="9"/> <input type="text" value="7"/> <input type="text" value="6"/>
Class/Group	:-	<input type="text" value="B"/> (A/B/C)
Cadre	:-	<input type="text" value="Bihar Vidhan Sabha Secretariat Service"/> ( Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc. )
Home District	:-	<input type="text" value="Supaul"/>

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Bishnu Deo Bibhakar*

Name of Employee: BISHNU DEO BIBHAKAR

Place: PATNA

Designation: ASSISTANT SECTION OFFICER

Date: 08.02.24 Department: BIHAR VIDHAN SABHA SACHIWALYA,  
PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side ) in prescribed format.